

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**LOK SABHA**

**UN-STARRED QUESTION NO. 3985**

Monday, March 28, 2022/Chaitra 7, 1944 (Saka)

**Stand-up India Scheme**

**3985. SHRI N. REDDEPPA:  
SHRI NANDIGAM SURESH:  
SHRI P.V. MIDHUN REDDY:  
DR. BEESETTI VENKATA SATYAVATHI:**

Will the Minister of **Finance** be pleased to state:

- (a) the details of beneficiaries under the Stand-Up India Scheme in Andhra Pradesh during the last three years;
- (b) whether the Ministry is to provide entrepreneurial training to the beneficiaries to enhance their businesses; and
- (c) if so, the details thereof?

**ANSWER**

**Minister of State in the Ministry of Finance  
(Dr. BHAGWAT KARAD)**

(a) to (c) A total number of 3,248 loans amounting to Rs. 787.81 crore have been extended under Stand Up India Scheme in the State of Andhra Pradesh, during the last three years and current financial year, upto 28.02.2022. Year-wise details of loans sanctioned under this Scheme are as follows:

(Amount in Rs. Crore)		
Financial year (FY)	Number of accounts	Sanctioned Amount
2018-19	1,362	347.92
2019-20	913	230.58
2020-21	469	106.41
2021-22 upto 28.02.2022	504	102.9
Total	3,248	787.81

Apart from linking prospective borrowers to banks for loans, the online portal [www.standupmitra.in](http://www.standupmitra.in) developed by Small Industries Development Bank of India (SIDBI) for Stand Up India Scheme is also providing guidance to prospective entrepreneurs in their endeavour to set up business enterprises, starting from training to filling up loan applications, as per bank requirements. Through a network of more than 8000 Hand Holding Agencies, this portal facilitates step by step guidance for connecting prospective borrowers to various agencies with specific expertise viz. Skilling Centres, Mentorship support, Entrepreneurship Development Program Centres, District Industries Centre, together with addresses and contact number.

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